

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 248 OF 2007

BHADRAGIRI VENKATA RAVI

Appellant (s)

VERSUS

PUBLIC PROSECUTOR H/C OF A.P.,

Respondent(s)

(With appln(s) for permission to file additional documents and with office report)

Date: 28/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Appellant(s) Mr. H.S. Phoolka, Sr. Adv.

Mr. Chava Badri Nath Babu, Adv.
Mr. Rameshwar Prasad Goyal, Adv.
Mr. H.J.S. Ahluwalia, Adv.
Mr. Gursimranjit Singh, Adv.

For Respondent(s)

Mr. D. Mahesh Babu, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Suchitra Hrangkhawl, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master